

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 109

CA No. 211/2017
In
CP No. 84(ND)/2018
RT CP No. 22/Chd/PB/2016

IN THE MATTER OF:

Rajneesh Gupta & Ors.

...Petitioners

Vs.

M/s Essar Coatings Pvt. Ltd. & Ors.

...Respondents

Under Section: 397/398 CA, 1956 and Rule 11, NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

-sd-
Court Officer

April 19, 2024
SM